



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar / Jammu

Notification
Srinagar, the 27th of August, 2018

SRO 358: - In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989 and in supersession of notification SRO 540 dated 18th September, 2014, the Government hereby appoint Colonel Vineet Midha to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within the local limits of Badmi Bugh Cantonment, Srinagar.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA.

NO: LD (P) 94/4-cantonment

Dated: 27 -08 -2018.

Copy to the:-

1. Divisional Commissioner, Srinagar.
2. Registrar General, J&K High Court, Srinagar
3. District Magistrate, Srinagar.
4. Colonel Vineet Midha, Adjutant (Discipline & Vigilance) Badmi Bugh Cantonment, Srinagar. This is with reference to his office letter No. 2074/CM/A1 dated 31 July 2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
- ✓ 6. SRO Section, Department of L, J& PA (w.7 s.c).
7. Concerned file.


27/8
(Khursheed Ahmad)
Deputy Legal Remembrancer,
Department of LJ&PA


27/8/2018